

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2019/2405/A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, Shri Chatra Bhukhan Gogoi,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 26th June, 2020

Sub: **Station leave .**

Ref:- Your letter No.DJ(U) 1706 dated 23.06.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, by your official car, at your own cost, from the evening of 26.06.2020 till the morning of 29.06.2020, has been granted, subject to adherence to lockdown protocols. Further, Civil Judge cum Assistant Sessions Judge, Udalguri, in her absence Chief Judicial Magistrate, Udalguri and in his absence the officer who will be in charge of Chief Judicial Magistrate, Udalguri shall remain in charge of his Court and office for urgent works during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-142/2019/2406/A, dated 26.6.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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